

Human rights team to investigate activities of Salva-Judum

†561. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Supreme Court had sent any Human Rights team to Investigate into the activities of Salva-Judum in Chhattisgarh;
- (b) whether report has been received;
- (c) whether it is a fact that the support to said movement provided by the State Government has been justified in the report; and
- (d) whether the movement is being termed as spontaneous public movement against naxalite violence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (d) The Supreme Court of India, after hearing both sides in a Writ petition, observed that there were allegations of violation of human rights both by the naxalites and Salva Judum. Therefore, the Court directed the National Human Rights Commission (NHRC) to examine/verify these allegations and make a report. The NHRC has presented its report to the apex Court on 25.08.2008. As such, the matter is subjudice before the Supreme Court of India.

District Disaster Management Authority in Assam

562. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the District Disaster Management Authorities in Assam has not yet been established;
- (b) if so, the details thereof;
- (c) the details of status of the Disaster Management Centre in Guwahati, Assam to facilitate effective steps towards disaster as well as activities being taken up for community mobilization;
- (d) the year-wise details of steps taken by the National Institute of Disaster Management in Assam; and
- (e) the list of multi-hazard prone districts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) and (b) The requisite information is awaited from Govt. of Assam. The same will be laid on the table of the House soon after the same is received.

(c) The Disaster Management Centre in Guwahati, Assam is being operated at Assam Administrative Staff College, Guwahati for which financial assistance is provided by Central Government, under a non-plan scheme. The Centre acts as a focal point for imparting training in the field of Disaster Prevention, Mitigation, Preparedness, Response, Relief, Rehabilitation, etc. and undertakes research studies, documentation development of data base. The information about the details of activities relating to community mobilization being taken up by the Disaster Management Centre in Guwahati is awaited from the Government of Assam and will be laid on the Table of House on receipt.

(d) During the year 2006-07 and 2007-08, National Institute of Disaster Management provided financial assistance of Rs.6.00. lakh and Rs.1.50 lakh for the operation of Centre for Disaster Management in Assam Administrative Staff College, Guwahati. In addition, financial assistance of Rs. 1.40 lakh and Rs.3.32 lakh during the year 2007-08 and 2008-09 has been provide to Tezpur University for the operation of its Centre for Disaster Management. NIDM has also conducted one each training programme in the year 2004-05 and 2005-06 and two each training programmes in the year 2006-07 and 2007-08 in Assam.

(e) The list is given in the statement.

Statement

List of Multi-hazard districts

Multi-hazard prone Districts are identified as follows (based on Vulnerability Atlas of India, 2nd Edition, BMTPC):

a) Earthquake and flood risk prone - Districts which have seismic Zones V, IV or III with probable seismic Intensity VII or more and also have flood prone area. Earthquake and flood can occur separately or simultaneously.

b) Cyclone and flood risk prone - Coastal districts which have cyclone and flood prone areas. Here floods can occur separately from cyclones, but simultaneous also along with possibility of storm surge too upto four kilometres from the sea coast (in coastal plains even upto 20 kilometers)

c) Earthquake, cyclone and flood risk prone - Coastal districts which have earthquake Zone III of Seismic Intensity VII, cyclone proneness as well as flood prone areas. Here the three hazards can occur separately and also simultaneously as in a) and b) above but earthquake and cyclone will be assumed to occur separately only.

Note:

1. A district having partly a higher and partly the next lower zone has been counted in the higher hazard zones.
2. List prepared by BMTPC.

Table - I

Summary of Census 2001 Districts having substantial Multi-hazard Risk Areas

State		Name of Districts having substantial multi-hazard prone area			
		(a) E.Q. and Flood	(b) Cyclonic wind and Flood	(c) E.Q., Cyclonic wind and Flood	(d) E.Q. and Cyclonic wind
1	2	3	4	5	6
1.	Andhra Pradesh	Adilabad, Karim-Nagar, Khammam	Krishna, Nellore, Srikakulam, Vishakhapatnam, Vizianagram	East-Godavari, Guntur, Prakasam, West-Godavari	-
2.	Assam	All 19 districts listed in Table-2 could have M.S.K. IX or more with flooding (No storm surge)		Cachar, Hailakandi, Karimganj	-

1	2	3	4	5	6
3.	Bihar	All 32 Districts listed in Table - 2	-	-	-
4.	Jharkhand	Sahibganj, Godda	-	-	-
5.	Goa	-	-	-	North-Goa South-Goa
6.	Gujarat	Banaskantha, Patan, Dangs, Gandhinagar, Mahesana, Panchmahals,	-	Ahmedabad, ¹ Bharuch, Narmada, ¹ Surat, Navsari, ¹ Valsad, ¹ Kheda, ¹ Anand, ¹ Vadodera ¹ Storm surge possible)	Amreli, ¹ Bhavnagar, ¹ Jamnagar, ¹ Rajkot, Porbandar, ¹ Junagad, ¹ Kachch ¹ (¹ Storm surge
	possible)				
7.	Haryana	All 18 Districts listed in Table - 2	-	-	-
8.	Kerala	-	-	Alappuzha, ¹ Ernakulam, ¹ Idukki, Kannur, ¹ Kasaragod, Kollam, ¹ Kottayam, ¹ Kozhikode, ¹ Malappuram, ¹ Palakkad, ¹ Pathanamthitta, ¹	Wayanad ¹
	Thiruvananthapuram, ¹			Thrissur ¹ (¹ Storm surge possible)	(¹ Storm surge-possible)
9.	Maharashtra	-	-	-	Mumbai,
	Rayagad,				Ratnagiri, Sindhudurg, Thane
10.	Orissa	-	Ganjam	Baleshwar, ¹ Bhadrak, ¹ Jajapur, Kendrapara, ¹ Jagatsinhapur, ¹ Navagarh, Khordha, Cuttack, Puri ¹	Dhenkanal,
11.	Punjab	All 17 Districts listed in Table - 2	-	-	-
12.	Uttar Pradesh	All 61 Districts listed in Table - 2	-	-	-

1	2	3	4	5	6
13.	Uttaranchal	Hardwar, Nainital, Udham-Singh Nagar	-	-	-
14.	West Bengal	Bankura, Bardhaman, Birbhum, Darjiling, Jalpaiguri, Kooch Bihar, Malda, Murshidabad, West-Dinajpur	-	Calcutta, Hugli, Howra, Mednipur, Nadia, North-24- Parganas, South-24-Parganas,	
15.	Delhi	North-East, South	-	-	-
16.	Pondicheery	-	-	Yanam	
17.	Daman and Diu	-	-	-	Diu
India		172 Districts	6 Districts	46 Districts	17 Districts

Table - 2
Multi-hazard prone Districts

State	Districts
Assam	Barpeta, Bongaigaon, Darrang, Dhemaji, Dhubri, Dibrugarh, Goalpara, Golaghat, Jorhat, Kamrup, Karbi-Anglong, Kokrajhar, Lakhimpur, Marigaon, Nagaon, Nalbari, Sibsagar, Sonitpur, Tinsukia
Bihar	Araria, Banka, Begusarai, Bhagalpur, Bhojpur, Buxar, Darbhanga, Gopalganj, Jamui, Katihar, Khagaria, Kishanganj, Lakhisarai, Madhepura, Madhubani, Munger, Muzaffarpur, Nalanda, Nawada, Pashchim Champaran, Patna, Purba Champaran, Purnia, Saharsa, Samastipur, Saran, Sheikhpura, Sheohar, Sitamarhi, Siwan, Supaul, Vaishali
Haryana	Ambala, Bhiwani, Faridabad, Fatehabad, Gurgaon, Hisar, Jhajjar, Jind, Kaithal, Karnal, Kurukshetra, Mahendragarh, Panchkula, Panipat, Rewari, Rohtak, Sonapat Yamunanagar
Punjab	Amritsar, Bathinda, Faridkot, Fatehgarh-Sahib, Firozpur, Gurdaspur, Hoshiarpur, Jalandhar Kapurthala, Ludhiana, Mansa, Moga, Muktsar, Nawanshahr, Patiala, Rupnagar, Sangrur
Uttar Pradesh	Agra, Aligarh, Allahabad, Ambedkar Nagar, Auraiya, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Barabanki, Bareilly, Basti, Bijnor, Budaun, Bulandshahr, Chandauli, Deoria, Etah, Etawah, Faizabad, Farrukhabad, Fatehpur, Firozabad, Gautam Buddha Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Hardoi, Hathras, Jaunpur, Jyotiba Phule Nagar, Kannauj, Kanpur Dehat, Kanpur Nagar, Kheri, Kushinagar, Lucknow, Maharajganj, Mainpuri, Mathura, Mau, Meerut, Mirzapur, Moradabad, Muzaffarnagar, Pilibhit, Pratapgarh, Rae Bareilly, Rampur, Saharanpur, Sant Kabir Nagar, Sant Ravidas Nagar, Bhadohi, Shahjahanpur, Shrawasti, Siddharthnagar, Sitapur, Sultanpur, Unnao, Varanasi